

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G STransfer Petition(s) (Criminal) No(s). 254-255/2017

HARITA SUNIL PARAB

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

WITH T.P.(Crl.) No. 253/2017 (XVI-A)

(IA No.65116/2017-EX-PARTE STAY and IA No.65117/2017-EXEMPTION FROM APPOINTMENT OF OFFICIAL TRANSLATOR and IA No.65115/2017-PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.65118/2017-EXEMPTION FROM FILING O.T.)

Date : 14-03-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. Rana Mukherji, Sr. Adv.  
Ms. Ranjana Narayan, Adv.  
Mr. T.A. Khan, Adv.  
Ms. Daisy Hannah, Adv.  
Ms. Ekta Pradhan, Adv.  
Ms. Sreoshi Chatterjee, Adv.  
Mr. B. V. Balaram Das, AOR  
  
Ms. Priyanka, Adv.  
Mr. Aviral Saxena, Adv.  
Mr. Sanjay Kumar Tyagi, AOR

Mr. Anantha Narayana M.G., AOR

UPON hearing the counsel the Court made the following  
O R D E RPost tomorrow i.e. Thursday, the 15<sup>th</sup> March, 2018.(MAHABIR SINGH)  
COURT MASTER(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER